

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

| S. No. | Name | Place of Present Posting | Place of posting |
|--------|---|--|---|
| 1. | Ms. Sapna Sharma, JA EC 65204598 | JA/Asstt Ahlmad in the Court of Sh. Rinku Jain; Ld. ACJ-CCJ-ARC, North-East District, Karkardooma Courts, Delhi. | JA in the Record Rooms, Karkardooma Courts, Delhi. (till further orders) |
| 2. | Ms. Bhawna Houriyal, JJA EC 96323372 | JJA in the Record Rooms, Karkardooma Courts, Delhi | JJA/Asstt Ahlmad in the Court of Sh. Rinku Jain, Ld. ACJ-CCJ-ARC, North-East District, Karkardooma Courts, Delhi. |

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Ms. Bhawna Houriyal, JJA, is hereby directed to perform duties regularly after lunch as Asstt. Ahlmad in the Court of Ms. Renu Chaudhary, Ld. MM (Mahila Court)-01, NE District, KKD courts, Delhi, in addition to the work already assigned to her as above, in official exigency, till further orders. She is further directed that whenever any of the Ahlmad of respective courts happens to be on leave, in that case, she will perform duties full day, in the court concerned where Ahlmad is on leave.

(3) Sh Nitin Mathpal, JJA/Asstt Ahlmad, EC 84617048, presently posted in the Court of undersigned, is directed to perform duties regularly in the Record Rooms, till further orders, in official exigencies.

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06 FEB 2024

(Virender Kumar Bansal)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 1042-1055 /P&T/Admn./NE/KKD/2024

Dated 06 FEB 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Officer Incharge, Record Rooms, Karkardooma Courts, with request to assign work to Ms. Sapna Sharma, JA and Sh Nitin Mathpal, JJA.
4. The Officers/officials concerned.
5. The AAO/DDO, North-East District, Karkardooma Courts, Delhi.
6. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

Principal District & Sessions Judge
NE District, KKD Courts, Delhi